

New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-4011/82].

BRAHMAPUTRA BOARD RULES, 1981

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): I beg to lay on the Table a copy of the Brahmaputra Board, Rules, 1981 (Hindi and English versions) published in Notification No. G.S.R. 676(E) in Gazette of India dated the 29th December, 1981 together with a Corrigendum thereto published in Notification No. G.S.R. 240(E) in Gazette of India dated the 1st March, 1982, under section 30 of the Brahmaputra Board Act, 1980. [Placed in Library. See No. LT-4012/82].

ESTIMATES COMMITTEE

TWENTY NINTH, SIXTH AND THIRTIETH REPORTS & MINUTES

SHRI S. B. P. PATTABHI RAMA RAO (Rajahmundry): Sir, I beg to present the following Reports and Minutes (Hindi and English versions) of the Estimates Committee:—

- (i) Twenty-ninth Report on the Ministry of Finance—Direct Taxes (Wealth Tax, Gift Tax and Estate Duty—Part II).
- (ii) Twenty sixth Report on Action taken by Government on the recommendations contained in the Eleventh Report of the Committee on the Ministry of Communications—Telephones.
- (iii) Thirtieth Report on Action Taken by Government on the

recommendations contained in the Fourteenth Report of the Committee on the Ministry of Industry (Department of Industrial Development)—Small Scale Industries—Raw Materials and Marketing.

- (iv) Minutes relating to the Twenty-third Report on the Ministry of Commerce—Export Promotion.
- (v) Minutes relating to the Twentieth and Twenty-fourth Reports on the Ministry of External Affairs—Overseas Indians in Sri Lanka—Part II and South East Asia (Burma, Malaysia, Singapore and Indonesia)—Part III.

COMMITTEE ON PUBLIC UNDERTAKINGS

FORTYFIRST REPORT & MINUTES

SHRI RAVINDRA VARMA (Bombay North): Sir, I beg to present the Forty-first Report (Hindi and English versions) of the Committee on Public Undertakings on Hindustan Photo Films Manufacturing Company Limited and Minutes of the sittings of the Committee relating thereto.

MATTERS UNDER RULE 377

- (i) STEPS FOR INCREASED INDUSTRIALISATION OF KUMAON AND GARHWAL DIVISION OF U.P.

श्री हरीश रावत (अल्मोड़ा): अध्यक्ष महोदय, मैं नियम 377 के अन्तर्गत निम्न विषय यहाँ रखना चाहता हूँ—

उत्तर प्रदेश के कुमाऊं व गढ़वाल मंडल औद्योगिक रूप से देश के सबसे पिछड़े हुए क्षेत्र हैं। यहाँ पर वनों पर आधारित तथा सीमेंट मैनोशियम के उद्योग स्थापित